

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.4 -IA/1010(AHM)2024
In
C.P.(IB)/251(AHM)2021

Proceedings under Section 95 IBC

IN THE MATTER OF:

State Bank of India

.....Applicant

V/s

Sejal Himanshu Varia

.....Respondent

Order delivered on: 10/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant

:Mr. Shivanshu Kumar, Proxy Advocate for Mr. Atul
Sharma, Advocate

For the Respondent

:

ORDER
(Hybrid Mode)

IA/1010(AHM)2024

Learned proxy counsel appears for the applicant and states that main counsel is not available today, hence, the matter may be adjourned.

Re-list on 29.07.2024.

Sd/-

Sd/-

SAMEER KAKAR
MEMBER (TECHNICAL)

SHAMMI KHAN
MEMBER (JUDICIAL)